

**Survey for Mineral Wealth in U.P. Districts**

2581 SHRI NARENDRA SINGH BISHT Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any comprehensive survey has been made of the mineral wealth of Uttarakhand *viz*, the Hill Districts of Uttar Pradesh, Almora, Chamoli, Dehradun, Nainital, Pithoragarh, Pauri-Gairhwal and Uttarkashi,

(b) if so, the results of the survey and the action taken or proposed to be taken for exploiting the mineral wealth of the region, and

(c) if not, whether the Government propose to undertake such survey, if so, when and if not, the reasons thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD)** (a)

Yes, Sir, in particular, Geological Surveys of a comprehensive nature have been undertaken for Rock Phosphate deposits of Dehradun and Tehri Garhwal districts. An expedition, called "Operation Uttarakhand" was organised during 1963-64, which carried out studies of different aspects of the geology of the districts of Uttarakhand. Geological investigation is in progress in some areas of the Uttarakhand region where survey has not been completed.

(b) As a result of geological investigations, extensive deposits of limestone of Cement, Flux and Chemical grade, Dolomite, Magnesite, Talc and Phosphorite have been located in the districts of the Uttarakhand region, UP Schemes for exploiting these deposits are under consideration of the State Government and Public Sector Undertakings.

(c) The Geological Survey of India has plans for further surveys to assess the mineral potentialities of the Uttarakhand region during the 4th and 5th Plan periods.

**Editorial in "Statesman" dated 30th January 1973 on Steel Authority of India Limited (SAIL)**

2582 SHRI TULMOHAN RAM Will the Minister of STEEL AND MINES be pleased to state

(a) whether the attention of the Government has been drawn to the Editorial in the *Statesman* Delhi edition dated the 30th January, 1973 under the caption "Rough Sailing",

(b) whether there was "resistance from civil servants to the depletion in their powers by making Mr Wadud Khan, Secretary to the Ministry and Chairman of SAIL", and

(c) whether Bokaro Steel Limited has been kept out of SAIL for no other cogent reason than the unwillingness of the present Chairman and Managing Director of Bokaro Steel Limited to serve under Shri Wadud Khan?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA)** (a) The editorial in question has come to the notice of the Government

(b) No Sir

(c) No, Sir Bokaro Steel Limited is one of the subsidiary companies of SAIL. The Chairman of Bokaro is a member of the Board of Steel Authority of India of which Mr M A Walud Khan is the Chairman.

**Deferred Wages Payment system for utilized services of unemployed**

2583 SHRI P VENKATASUB-BAIAH Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the desirability of evolving a deferred wages payment system to gainfully utilize the services of unemployed has been considered so that they also get some amount to make their both ends meet for the